

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 4348 /A.

From :- Shri Kaushik Kumar Kalita,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri K. Adani Loli,  
Joint. Registrar, Gauhati high Court,  
Kohima Bench, Kohima

Dated Guwahati, <sup>et</sup> 21 August, 2019.

Sub:- Casual Leave.

Ref:- Your note dated 19.08.2019.

Sir,

With reference to the above, I am directed to inform you that, the prayer for casual leave of Smti. Mezivolu T. Therieh, District and Sessions Judge, Phek, Nagaland, for 3 (three) days w.e.f. 26.08.2019 to 28.08.2019 along with station leave permission from 24.08.2019, has been granted/rejected. The next senior most Judicial officer at the station will remain in charge of her Court and office in her absence.

Smti. Therieh may be informed accordingly.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo no.NO.HC.VII-21/2008/ 4349 /A. dtd. --- 21'8'19  
Copy to:

- ✓ 1. The Systems Analyst , Gauhat High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**

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